279 Price & Procurement APRIL 12, 1978 Elections to Committees 280 Policy for wheat (Statement)

MR. SPEAKER: . . Don't record.

(Interruptions) \*\*

MR. SPEAKER: The debate on agriculture will come in soon . . . Don't record.

(Interruptions) \*\*

SHRI K. GOPAL (Karur): Then why should he make a statement now?

MR. SPEAKER: I cannot stop him. Don't record...

(Interruptions) \*\*

MR. SPEAKER: It is not possible to record twenty Members at the same time You can raise it at the time when the Agriculture Ministry Demands are taken up in a day or so.

Nothing will be recorded until you tell me which rule is broken.

डिमांड्त झा रही है। तत्र ग्राप प्रपनी बात कर सकते हैं

(Interruptions) \*\*

भी सोस प्रकाश स्थागी : (बहराडव) मेरा प्वाइट माफ मार्डर नो माप मुन ने । बीच मं श्राप मुझे रोक सफते है । ग्रापने कहा है कि----फूड पर डिमाड्ख मा रही है भौर तब बहस हो सकती है जब सिनिस्टर ने एनाउससेट कर दी है, दाम एनाउस कर दिए है नो मैं प्राप से माम्बासन चाहना हू कि मगर डिसक्शन मे वह यह रीयलाइख कर कि किसानो का कम कीमन

MR. SPEAKER: It is no point of order. You can raise these points at the time of the debate.

(Interruptions) \*\*

## 13.00 hrs.

MR. SPEAKER: Don't record.

(Interruptions) \*\*

MR. SPEAKER: It does not come under sule 389. Don't record.

(Interruptions) \*\*

Not recorded.

MR. SPEAKER: Now, Motions for Elections to Committees.

## 13.02 hrs.

ELECTIONS TO COMMITTEES

(1) ESTIMATES COMMITTEE

श्रीमती मृत्राल गोरे : (बम्बई-उत्तर) ग्रध्यक्ष महोदय, मैं प्रस्ताव करती ह

"कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य सचालन सम्बन्धी नियमों के नियम 311 के उपनियम (1) द्वारा अपेक्षित रीति से 1 मई, 1978 से आरम्भ होने वाले झौर 30 ग्रप्रैल 1979 को समाप्त होने वाले कौर 30 ग्रप्रैल 1979 को समाप्त होने वाले कार्यक ल क लिये प्राक्कलन समिति के सदस्यों के रूप में कार्य करन के लिये ग्रपने म में 30 सदस्य निर्वाचित करें।"

MR SPEAKER The question is

'That the members of this Hou e do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among theniselves to serve as members of the Committee on Estimates for the term beginning on the 1st May 1978 and ending on the 30th April 1979"

The motion was adopted.

(11) PUBLIC ACCOUNTS COMMITTEE

SHRI GAURI SHANKAR RAI (Ghazipur) I beg to move.

"That the members of this Hou e do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1978 and ending on the 30th April, 1979."